which are relatively newcomers to this field. Even so, the latter have been able to improve their competitive position and also capture a sizeable portion of the market.

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Some of the measures taken to regulate the share of the foreign firms, and also to build up the Indian units are:

- (a) Progressive reduction of foreign equity participation with corresponding increase of Indian shareholding;
- (b> Non issuance, generally, of Industrial licences for producing formulations, except those of a sophisticated nature or where the proposed formulation activity is not linked with the production of bulk drugs.
- (c) Imposition of appropriate export obligation as a condition precedent to expansion in capacity.

To ensure the fullest use of the installed capacity, the licensing policy has recently ibeen liberalised, according to which the nd'js'. y, subject to certain conditions can produce up to twice the licensee capacity.

SHORTER ROUTE FOR JODHPUR-DELHI MAIL

44E. SHRIMATI LAKSHMI KUMARI
CHUNDAWAT : SHRI GANESH LAL
MALI : SHRIMATI SP \ DEVI :
SHRIMATI SAVITA BEHEN :

Will the Minister of RAILWAYS be pleased to state :

- i) whether it is a fact that the Jodhpur-Delhi Mail operating presently covers a distance of about 75 kilometres more than if it were to be routed through De^ana, Phulera and Reengus to Delhi; and
- (b) if so, whether there is any proposal under Government's consideration to run this Mail train by the shoi ter route?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): fa) Yes.

(b) No.

TEA EXPORTS FROM KANDLA PORT

449. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRIMATI SAVITA BEHEN

Will the Minister of FOREIGN TRADE be pleased to state :

- (a) the total quantity of tea exported from Kandla port, year-wise, during the last three years; and
- (b) the country-wise break-up of this export?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) The quantity of tea exported from Kandla port is as follows:—

Year	Quantity		
		(in million kgs.)	
1969-70		0.77	
1970-71		22.11	
1971-72		30.65	

(b) The entire quantity of teas exported from Kandla is consigned for sale in London Auctions.

REMITTANCE OF IORIGN EXCHANGE BY IOREIGN OIL COMPANIFS

450. SHRI PREM MANOHAR;
SHRI N, K. SHEJWALKAR:
DR. BHAI MAHAVIR:
SHRI PITAMBER DAS:
SHRI O. P. TYAGI:
SHRI BABUBHAI M. CHINAI:
SHRI K. C. PANDA:
SHRI CHANDRAMOULI
JAGARLAMUDI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) the profits earned by the foreign oil companiej in India daring the last three years;
- (b) the total foreign exchange allowed to be remitted by the foreign oil companies operating in India for maintenance of their headquarters etc. during the above period; and
- (c) whether Government have decided to put a ban on such remittances by the foreign oil companies operating in India on certain heads and if so, the reaction of these companies thereto?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) The information is being collected and will be laid on the Table of the House.

(b) Remittances of the major foreign oil companies, *viz.* Burmah Shell, Esso and Caltex, on account of services, royalties, fees and office expenses abroad during the last three years were as follows:—

(Rs./lakhs)

Year			Amou	nt
1969	•••		128	
1970		•••	77	
1971			44	

- (c) The question of evolving a proce dure by whici the reasonableness or other wise of claims for repatriation of funds for individual services etc. under the following heads, namely:
 - (i) Engineering and Technical Services:
 - (ii) Reyalties;
 - (iii) License fees;
 - (iv) Home Office expenses; and
 - (v) Sundries;

is under discussion with the oil companies.

WAGONS FOR LIETING COAL FROM BIHAR AND WEST BENGAL

451. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons allotted to West Bengal and Bihar for lifting coal from the collieries during the last six months; and

to Questions

(b) the actual number of wagons supplied to West Bengal and Bihar during the above period?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) The daily average allotment and supply of wagons in the West Bengal-Bihar fields during the last six months i.e. February 1972 to July 1972 were as under:—

(Figures in terms of four-wheelers)

Allotment ... 5672 Supply ... 5761

VACANCIBS IN THE SUPREME COURT

452. SHRI K. CHANDRASEKHARAN: Will the Minister of LAW AND JUSTICE be pleased to state what is the number of vacancies of Judg«s in the Supreme Court and by when they will be filled up?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): There are three vacancies in the Supreme Court and proposals to fill them are under consideration. The appointments are expected to be notified shortly.

FERTILIZER FACTORY AT DUROAPUR

- 453. SHRI KALYAN ROY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) what steps Government have taken to expedite the commissioning of the Fertilizer Factory at Durgapur; and
- (b) by when the factory is likely to start production?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRr H. R. GOKHALE): (a) To expedite the commissioning of the project, the Fertilizer Corporation of India